

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 611  
CA(CAA)/40/ND/2024

**IN THE MATTER OF:**

**M/s. AG Smith Exports Pvt. Ltd.**

**...APPLICANT**

**Section**

**U/s 230-232**

**Order delivered on 09.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Proxy Counsel Mr. Rushil Pathania

**For the OL**

:Adv. Kartikeya Asthana

**ORDER**

Ld. Counsel for the Petitioner is present and sought further time to file an appropriate affidavit in terms of Section 230(2) of the Companies Act 2013 as directed in the order dated 05.04.2024. In view of this, list the matter on **11.07.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**